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WA-2850-2025

IN THE HIGH COURT OF MADHYA PRADESH
AT JABALPUR

BEFORE

HON'BLE SHRI JUSTICE SANJEEV SACHDEVA,
CHIEF JUSTICE

&

HON'BLE SHRI JUSTICE VINAY SARAF

ON THE 12th OF JANUARY, 2026

WRIT APPEAL No. 2850 of 2025

SURESH KUMAR MISHRA

Versus

THE STATE OF MADHYA PRADESH AND OTHERS

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Appearance:

Shri Sunil Kumar Mishra - Advocate for appellant.

Dr. S. S. Chauhan - Government Advocate for respondents/State.

.....
WITH

WRIT APPEAL No. 2866 of 2025

HANUMAN PRASAD SHUKLA

Versus

THE STATE OF MADHYA PRADESH AND OTHERS

.....
Appearance:

Shri Sunil Kumar Mishra - Advocate for appellant.

Dr. S. S. Chauhan - Government Advocate for respondents/State.

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ORDER

Per. Hon'ble Shri Justice Sanjeev Sachdeva, Chief Justice

Learned counsel for appellant seeks leave to withdraw the appeal reserving the right of the appellant to raise all permissible defenses before the Inquiry Officer.

In view of the above, the appeals are dismissed as withdrawn.

All rights and contentions of the parties are reserved.

(SANJEEV SACHDEVA)
CHIEF JUSTICE

(VINAY SARAF)
JUDGE



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